## MCA takes another Initiative in Government Process Re-engineering (GPR)

The Ministry of Corporate Affairs has taken another bold initiative in Government Process Re-engineering (GPR) and launched Simplified Proforma for Incorporating Company Electronically (**SPIC***e*) e-Form, on the occasion of Gandhi Jayanthi 2016, with the specific objective of providing speedy incorporation related services within stipulated time frames which are in line with international best practices.

**SPIC***C*'s USP is as follows: -

- 1. Simplified and completely Digital form for Company Incorporation
- 2. Standard format of e-Memorandum of Association as per Companies Act, 2013
- 3. Standard format of e-Articles of Association as per Companies Act, 2013
- 4. Memorandum and Articles will now be filed as linked e-forms (except for Section 8 companies)
- 5. Provision to apply for Company Incorporation with a preapproved Company Name
- 6. Mandatory DSCs of Subscribers and Witnesses (max 7+1) in **SPIC***e* MOA and **SPIC***e* AOA
- 7. Back Office productivity gains due to faster review of e-MOA and e-AOA by approving authories.

Existing INC-29 and INC-7 will be phased out and **SPIC** will be the Sole, Simplified & Versatile form available for incorporation of a company in India

